

Bench No. I

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

T.P. No. 144/2017

Present: Hon'ble Member (J) Shri Vijai Pratap Singh

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 26th July, 2017, 10.30 A.M

Name of the Company		Karam Chand Thapar & Brothers Amalgamation		
Under Section		391(2)-394		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)		Appearing on behalf of	Signature with date

1). Ms. Manju Bhattacharya, Advocate } Petitioner
 2). Mr. S. K. Bajoria, Advocate }
 3). Mr. Kanaklendu Chatterjee, Advocate }
 Mr. Tapas Kr. Das,
 Assistant Director } RD(ER)
 MCA

Bhattacharya
 Advocate
 26.7.2017

Tapas
 26/07/2017

ORDER

Ld. Counsels for the petitioners and Shri Tapas Kr. Das, Asstt. Director from the Office of the Regional Director, Eastern Region representing the Central Government are present.

Ld. Counsel for the petitioner has filed supplementary affidavit in compliance of the order dated 17/05/2017. Heard the arguments of petitioner's Counsel.

Reserved for order.

Sd.
 (Vijai Pratap Singh)
 Member (J)

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